

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 3442
TO BE ANSWERED ON 13.03.2020

RENTED ANGANWADI BUILDINGS

3442. SHRI S. VENKATESAN:
MS. CHANDRANI MURMU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note that Anganwadi Centres in the country do not have their own buildings;
- (b) if so, the number of functional Anganwadis and Anganwadis having their own building across the country, State/UT-wise including Odisha;
- (c) the steps taken by the Government in this regard;
- (d) the details of initiative taken to provide nutrition and helping the Anganwadi Centres in the country, State/UT including district-wise details of Tamil Nadu; and
- (e) whether there is any proposal for the enhancement of salary of the Anganwadi workers and helpers?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a)& (b): Out of 13,80,796 functional Anganwadi Centres (AWCs) running across the Country, 6,05,474 AWCs have their own buildings including 44,671 AWCs in Odisha. The details of number of functional Anganwadis and Anganwadis having their own building across the country as per data available in Rapid Reporting System (RRS), State/UT-wise including Odisha are at **Annexure**.

(c): Government of India provides Central assistance for construction of new Anganwadi Centre buildings in rural area in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) on reimbursement basis. In the current financial year, Government has proposed construction of 58,670 more Anganwadi Centres across the country.

(d) : Under the Anganwadi Services Scheme, provision of supplementary nutrition is primarily made to bridge the gap between the Recommended Dietary Allowance (RDA) and the Average Daily Intake (ADI) of children and pregnant women and lactating mothers. Types of food provided under Supplementary Nutrition (SNP) and cost norms for all the states/UTs including Tamil Nadu to different categories of beneficiaries are given below:

S. No.	Categories	Types of food	Rates per day per Beneficiary (in Rs.)
1.	Children (0-6 months)	Exclusive Breast feeding for first 6 months of life.	-
2.	Children (6-36 months)	Take Home Ration in the form that is palatable to the child with food supplement of 500 calories of energy and 12-15 gms. of Protein.	8.00
3.	Severely malnourished children (6-36 months)	Same type of food as above with food supplement of 800 calories of energy and 20-25 gms. of Protein.	12.00
4.	Children (3-6 years)	Morning snack and Hot Cooked Meal with food supplement of 500 calories of energy and 12-15 gms. of Protein.	8.00
5.	Severely malnourished children (3-6 years)	Additional 300 calories of energy and 8-10 gms. of Protein in the form of micro-nutrient fortified food and/or energy dense food.	12.00
6.	Pregnant women and Nursing mothers	Take Home Ration with food supplement of 600 calories of energy and 18-20gms. of Protein.	9.50

Supplementary Nutrition provided to Anganwadi Centre beneficiaries in all districts of Tamil Nadu is as follows:

S N	Category	Monday	Tuesday	Wednesday	Thursday	Friday	Saturday	Sunday	
1	Children 6 months to 1 years	Complementary Weaning Food (CWF)							Nil
2	Children 1 Year to 2 years	Complementary Weaning Food (CWF) and One egg on Wednesday							Nil
3	Children 2 Year to 5 years	CWF, Tomato Rice and Egg	CWF Mixed Rice and Black Bengal Gram or Green Gram Sundal	CWF, Vegetable Pulav and Egg	CWF Lemon Rice and Egg	CWF Dhal Rice and Boiled Potato	CWF and Mixed Rice	Dry Ration (Rice and Dhal)	
4	Pregnant Women & Lactation Mothers	Complementary Weaning Food (CWF)							Nil
5	11-14 Years out of school Adolescent Girls	Complementary Weaning Food (CWF)							Nil

Anganwadi Services is a Centrally Sponsored Scheme which is implemented by the States/UTs. Government of India lays down the guidelines, releases the funds and monitors implementation of the Scheme.

(e) : No sir, presently, there is no proposal for enhancement of honorarium of the Anganwadi workers and helpers.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3442 DUE FOR ANSWER ON 13.03.2020 RAISED BY SHRI S. VENKATESAN AND MS. CHANDRANI MURMU REGARDING "RENTED ANGANWADI BUILDINGS"

Sl. No.	State/UT	No. of operational AWCs	Number of Anganwadi Centreshaving own Govt. Building
1	Andhra Pradesh	55607	21126
2	Telangana	35634	10681
3	Arunachal Pradesh	6225	5801
4	Assam	62153	39889
5	Bihar	106953	26097
6	Chhattisgarh	51414	37729
7	Goa	1262	210
8	Gujarat	53029	42854
9	Haryana	25962	8998
10	Himachal Pradesh	18925	2059
11	Jammu & Kashmir	28460	812
12	Jharkhand	38432	22574
13	Karnataka	65911	44312
14	Kerala	33244	22770
15	Madhya Pradesh	97135	33278
16	Maharashtra	110219	57760
17	Manipur	11510	2859
18	Meghalaya	5896	3014
19	Mizoram	2244	2215
20	Nagaland	3980	3085
21	Odisha	72587	44671
22	Punjab	27295	2098
23	Rajasthan	61974	29830
24	Sikkim	1308	965
25	Tamil Nadu	54439	43064
26	Tripura	9911	9273
27	Uttar Pradesh	187997	28590
28	Uttrakhand	20067	3018
29	West Bengal	116446	54741
30	A & N Islands	720	129
31	Chandigarh	450	170
32	Delhi	10897	37
33	Dadra & N Haveli	302	171
34	Daman & Diu	107	82
35	Ladakh	1139	141
36	Lakshadweep	107	27
37	Puducherry	855	347
	TOTAL	1380796	605474